GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4326 ANSWERED ON:20.02.2014 UTILISATION CERTIFICATE Shanayas Shri M. I.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the States/UnionTerritories including Kerala which havesubmitted Utilisation Certificates in respectof the funds granted under the MahatmaGandhi National Rural Employment Guarantee Scheme (MGNREGS) duringeach of the last three years and the currentyear, State/ Union Territory-wise;
- (b) the criteria for releasing funds to the States under MGNREGS which have not submitted the said certificates in respect of the earlier releases; and
- (c) the steps taken by the Governmentto persuade the States and UTs forsubmission of the said certificates underMGNREGS?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (c): The (MGNREGA) is a demand driven Wage Employment Programme and funds to States/UTs are released as per section 22 of MGNREGA 2005. All States/UTs except Uttarakhand, Dadra and Nagar Haveli and Daman and Diu have submitted Utilization Certificates (UC). While two UCs amounting to Rs.0.99 crore was due from Daman and Diu, one UC each was pending from Uttarakhand and Dadra and Nagar Haveli for MGNREGA grant of Rs.0.81 cr. and Rs.0.40 cr. respectivelyas on 31.12.13.

Submission of UC when it becomes due is a mandatory condition to obtain further installment under MGNREGA. The States/UTs have been periodically advised to submit UCs on grants under MGNREGA when it becomes due.